

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.14589 of 2021**

***In Re Death of Sanitation Workers*** .... ***Petitioner***  
Mrs.Pami Rath  
Mr.B.P.Tripathy  
Amicus Curiae

*-versus-*

***Chief Secretary and others*** ... ***Opposite Parties***  
Mr.S.N.Das, ASC

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE B. P. ROUTRAY**

**ORDER**  
**02.09.2021**

**Order No.**

6.

1. The Amicus Curiae has filed notes relating to both the affidavits of the State Government as well as the affidavits filed by the B.M.C., C.M.C. and WATCO, copies of which have been served on Opposite Parties 1 to 4 be also served on other counsel before the next date.
2. List on 30<sup>th</sup> October, 2021 with the consent of the parties.
3. An urgent certified copy of this order be issued as per Rules.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***( B.P. Routray)***  
***Judge***